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ORDER
TCP 08/111/NCLT/MB/MAH/2012

Petitioner Counsel submits that due to some difficulty on 23.1.2018, the date of hearing of 23.1.2018 is hereby cancelled and at his request, date of hearing is preponed to 22.1.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)